

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.82 of 2016

Bela Mahto

... .. Appellant/s

Versus

Dukha Mahto and Ors

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Pushendra Kumar Singh, Advocate

For the Respondent/s : Mr. Vaidehi Raman Prasad Singh, Advocate

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

14 02-04-2026 As prayed for on behalf of the appellant, list this appeal
on 09.04.2026.

Raj Kishore/-

(Rudra Prakash Mishra, J)

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